

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 47

Company Appeal 24/MB/2022

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **VIDARBHA FARMERS PRODUCER
COMPANY LIMITED**

Vs.

REGISTRAR OF COMPANIES, MUMBAI

Appearance (via video-conference):

For the Applicant : Adv. Ajit Singh Tawar
For the Respondent : None present

Section 252 (1) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 15.05.2023, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

H. V. SUBBA RAO
Member (Judicial)

10.03.2023
Vedant